

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 7586 - JK (LD) of 2025
DATED: - 30 - 06 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 30.06.2025

No:-LAW-OIC/06/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 7586 - JK (LD) of 2025 dated 30.06.2025.

S No.	Title of the Case		OIC
1	TA No. 3675/2021 in SWP No. 593/2006	Jagdeep Singh VS UT of J&K and others.	Sh. Kuljeet Singh, Dy.SP UAPA CELL PHQ
1.	O.A No. 642/2025	Zahid Ahmad Tantray V /S UT of J&K &Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
2.	WP (C) No 1449/2025	Dr. Aamir Ahmad Malik V /S UT of J&K &Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
3.	WP (C) No.1365/2025	Zaffar Habib DarV/S UOI & Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
4.	WP(C) No.1286/2025	Aijaz Hussian SahafV/S UOI &Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
5.	WP (C) No.1327/2025	Toiba Mir V/S UOI & Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
6.	WP (C) No.658/2025	Changaize Ahmad Khan V/S UOI & Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
7.	WP (C) No.1366/2025	Muneer Ahmad KhanV/S UOI & Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
8.	WP (C) No.1363/2025	Shahnaza BanooV/S UOI & Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
9.	O.A No.756/2025	Jaseem Akram V/S UT of J&K & Ors	Khalid Ashraf DYSP (Hqrs) CID CI Jammu

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